

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

DISTRICT JUDGES – Transfers and Postings of District and Sessions Judges – **ORDERS - ISSUED.**

ROC.NO.3327/2019-B.SPL.

NOTIFICATION NO.470-B.SPL.

DATED:13.11.2019.

The High Court is pleased to pass the following Transfer and Posting orders:

1) Sri G.Raja Gopal, Special Judge for trial of cases under SCs & STs (POA) Act –cum- V Additional District and Sessions Judge, Sangareddy Medak District is transferred and posted as IV Additional District and Sessions Judge –cum- IV Additional Metropolitan Sessions Judge –cum- I Additional Family Court, L.B.Nagar, Rangareddy District, Vice Smt S.Premavathi, transferred.

2) Smt S.Premavathi, IV Additional District and Sessions Judge –cum- IV Additional Metropolitan Sessions Judge –cum- I Additional Family Court, L.B.Nagar, Rangareddy District is transferred and posted as Principal District and Sessions Judge, Mahabubnagar (post kept vacant).

- i) Sri G.Raja Gopal, shall handover charge of his post to the Principal District and Sessions Judge, Sangareddy, Medak District and proceed to take charge of his new post from III Additional District and Sessions Judge -cum- III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.
- ii) The Principal District and Sessions Judge, Sangareddy, Medak District will be in full additional charge of the post of Special Judge for trial of cases under SCs & STs (POA) Act –cum- V Additional District and Sessions Judge, Sangareddy, Medak District, until further orders.
- iii) Smt S.Premavathi, shall handover charge of the her post to the III Additional District and Sessions Judge -cum- III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District and take charge of her new post and also the post of Special Judge for trail of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar from the I Additional District and Sessions Judge, Mahabubnagar.

- iv) Smt S.Premavathi, after assumption of charge as Principal District and Sessions Judge, Mahabubnagar will be in full additional charge of the post of Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar, until further orders.
- v) The III Additional District and Sessions Judge -cum- III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District will be in full additional charge of the post of IV Additional District and Sessions Judge -cum- IV Additional Metropolitan Sessions Judge -cum- I Additional Family Court, L.B.Nagar, Rangareddy District, till the substitute posted takes charge.

- NOTE:**
- 1 The officers shall get themselves relieved from their present posts and take charge of their new posts on or before 20.11.2019.
 - 2 In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, under intimation to the High Court.
 - 3 The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Prl. District and Sessions Judges, Rangareddy at L.B.Nagar, Mahabubnagar and Medak at Sangareddy .
7. The Metropolitan Sessions Judge -cum- I Additional District and Sessions Judge, Rangareddy at L.B.Nagar.
8. The I Additional District and Sessions Judge, Mahabubnagar.

9. The Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
10. The IV Additional District and Sessions Judge -cum- IV Additional Metropolitan Sessions Judge -cum- I Additional Family Court, L.B.Nagar, Rangareddy District
11. The Special Judge for trial of cases under SCs & STs (POA) Act -cum- V Additional District and Sessions Judge, Sangareddy Medak District.
12. The III Additional District and Sessions Judge -cum- III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District
13. The District Treasury Officer, Rangareddy District, Nampally, Hyderabad.
14. The District Treasury Officers, Mahabubnagar and Medak at Sangareddy
15. The Pay and Accounts Officer, Hyderabad.

16. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.